

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3539
ANSWERED ON:29.07.2009
NORMS FOR ALLOCATION OF FUNDS UNDER MPLADS
Singh Shri Uma Shanaker

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the norms for allocations of funds under MPLADS;
- (b) whether the Government proposes to allocate funds under the scheme on the basis of number of Assembly segments under a particular parliamentary constituency;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

- (a) Under the Member of Parliament Local Area Development Scheme, each MP is entitled for an amount of Rs.2 crore per annum.
- (b)to(d) Since inception of MPLAD Scheme, the allocation has been on the basis of parliamentary constituency irrespective of the number of assembly segments. There is no proposal to change this.